NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 169-175 of 2017 in C.P. No. 42/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2017

Name of the Company:

Virendra R Gandhi Ors.

V/s.

Vadilal Industries Ltd. & Ors.

Section of the Companies Act:

Section 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. PAVAN S-GODIAWALA SANDIA SINGHI	Advocate (Petilius Petilius	Mullemente.
2. A.R. Sloth	Adv. 4 Folicik		
3. PRIYAL PARIKH	Advocato	Lespondent	and the second
FOR NANAVATI ASSOCIAT		1,6	hugh the second of the second
4. KEYUR GANDHI			La Cean ell.
5. Ruth Comhaelai	Advocal	El Parden	- Paulle

<u>ORDER</u>

Learned Advocate Mr. Arjun Sheth present for Petitioners. Learned Advocate Mr. Keyur Gandhi with Learned Advocate Ms. Priyal Parikh present for Respondents Nos.1, 6. Learned Advocate Mr. Pavan Godiawala with Learned Advocate Mr. Sandeep Singhi present for Respondent No. 3. Learned Advocate Mr. Parth Contractor present for Respondent.

Both sides Counsels represented that settlement process is going on.

List the matter on 13.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 29th day of August, 2017.